

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:961  
ANSWERED ON:12.08.2013  
SOLID WASTE MANAGEMENT POLICY  
Reddy Shri Modugula Venugopala

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) the present status of the implementation of Solid Waste Management policy in the country;
- (b) whether the Government has initiated any projects in this regard;
- (c) if so, the details thereof, State-wise; and
- (d) the steps taken/being taken by the Government for effective implementation of Solid Waste Management policy in the country?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) to (d): Ministry of Environment and Forests (MoEF) has notified the Municipal Solid Wastes (Management and Handling) Rules in 2000 wherein every municipal authority is responsible for collection, segregation, storage, transportation, processing and disposal of municipal solid waste in the country. Municipal authorities are also required to set up waste processing and disposal facilities. State Pollution Control Boards/Committees are responsible for giving authorization for storage, treatment and disposal facilities for municipal solid waste and monitoring of environmental standards around such facilities.

Municipal solid waste management is a State subject and it is the responsibility of the State Government/ Urban Local Bodies (ULBs) to plan, design, implement, operate and maintain the solid waste management (SWM) system in the urban areas. The Ministry of Urban Development is providing financial assistance to some extent to the State Governments for proper management of the municipal solid waste. Under Urban Infrastructure and Governance (UIG) Sub-Mission and Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT) of Jawaharlal Nehru National Urban Renewal Mission (JNNURM), SWM is one of the admissible components for grant of Additional Central Assistance (ACA). As on 31.3.2013, 45 SWM Projects under UIG have been approved with an approved cost of Rs. 2008.75 crore and 56 SWM projects under UIDSSMT have been approved with an approved cost of Rs. 342.02 crore. These projects have integrated approaches that include segregation at source, collection, transportation, processing and treatment and disposal of municipal solid waste. The State-wise details of projects under UIG and UIDSSMT are given at Annexure.

The Ministry of Environment and Forests provides financial assistance to State Pollution Control Boards/Committees to conduct training workshops and group meetings with local bodies in order to create awareness about the provisions of the Municipal Solid Wastes (Management & Handling) Rules, 2000.